Name of the Corporate Debtor: KAMRUP HOUSING PROJECTS PRIVATE LIMITED; Date of Commencement of CIRP: 13-02-2019; List of Creditors as on: 18-07-2022; Name of IP: Mr. Yogesh Kumar Gupta; Process Number: 1; Last 5 digitof registration number: 10701

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	89	926146079	89	814360332.77	72.09	0	103929716	111785746.23	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	8	138848938	8	131474091	11.64	0	7374847	7374847	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	3	983548	3	701554	0.06	0	281994	281994	Annexure 6
7	Operational creditors (Government Dues)	1	139646696	1	139646696	12.36	0	103929716	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	8	22477760	8	14022106.92	1.24	0	8455653.08	8455653.08	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	5	29850224	5	29436431	2.61	0	413793	413793	Annexure 9
Total		114	1257953245	114	1129641211.69	100.00	0	128312033.31	128312033.31	